

visit India for business purposes as recommended by the Ministry concerned; (c) Students intending to go for study as recommended by the Ministry of Education and Culture; (d) Patients required to visit India for treatment as recommended by the Medical Board; and (e) Persons desirous of visiting India on humanitarian grounds.

(b) The Government of Bangladesh have prescribed these regulations governing the travel of its national abroad with a view to conserving foreign exchange and the Government of India fully appreciate the reasons for them.

#### Shortage of Coal in Gujarat and Dadra and Nagar Haveli

5021. SHRI RAMUBHAI PATEL: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are aware that there is a great shortage of coal in the whole of Gujarat and also in the Union Territory of Dadra and Nagar Haveli; and

(b) if so, what special measures are being taken to supply adequate quantity of coal to the Gujarat State and the Union Territory of Dadra and Nagar Haveli?

#### THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA):

(a) and (b). Owing to considerable increase in requirement of coal of power houses and Steel Plants which enjoy high priority for allotment of wagons, relatively low-priority consumers especially those who get their coal by rail, have had to face shortages of coal in the recent months all over the country. The Government is not aware of any special difficulty faced by consumers in Gujarat and the Union Territory of Dadra and Nagar Haveli.

The Railways and the coal producing organisations are taking a number of steps to augment movement of coal and these are expected to improve the situation progressively everywhere in the country.

The Government have also recently constituted a high level committee to look into the problems of coal transport and distribution to ensure regular supplies to the various consumers.

#### Normal Process of Testing a Vehicle to be Dispensed with in Case of Car Manufactured by M/s. Maruti Ltd.

5022. SHRI H. M. PATEL: Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether Messrs. Maruti Limited have approached the Ministry of Industrial Development with a request that the normal process of testing a vehicle should be dispensed with in the case of the motor car proposed to be manufactured by them and an industrial licence should be granted to them without such a test; and

(b) if so, what action, if any, the Ministry has taken in the matter?

#### THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI SIDDHESHWAR PRASAD):

(a) A request to dispense with the specific condition of test and approval of prototype by VRDE before issue of industrial licence was received.

(b) Messrs Maruti Ltd. were informed that pending approval of their prototype car by the Vehicles Research & Development Establishment, Ahmednagar, for roadworthiness, the letter of intent granted to them could not be converted into an industrial licence.

#### भारत द्वारा बंगला देश को वापिस भेजे गये युद्धबंदी

5023. श्री फूल चंद वर्मा : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि भारत ने बंगला देश को कितने युद्धबंदी वापस किये हैं ?

रक्षा मंत्री (श्री जगजीवन राम) : बंगाली मूल के 58 युद्धबन्दिनों को 1972 के प्रारम्भ में बंगला देश को लौटा दिया।